


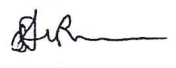
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/101/(IB)/2017
NAME OF THE PETITIONER(S) : R. RAVINDRAN
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	K.M. ANAND	COUNSEL FOR PETITIONER	
2.	P. VALLIAPPAN	Counsel for Respondent	

ORDER

Mr. K.M. Anand, Counsel for Petitioner present. Mr. P. Valliappan, Counsel for Respondent present. Heard. **Reserved for order.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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